

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

(8)

REGN. NO. C.A. 1285/87.

DATE OF DECISION: 7.1.1993.

R.S. Bana & Ors.

... Petitioners.

Versus

Union of India & Ors.

... Respondents.

CORAM: THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.  
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

For the petitioner.

... None.

For the respondents.

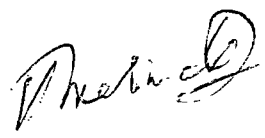
... None.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,  
Chairman)

None appears either for the petitioners or for the respondents though called twice. Hence dismissed.

  
( S.R. ADIGE )  
MEMBER(A)

  
(V.S. MALIMATH)  
CHAIRMAN

'SRD'  
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